

**Note : Hard Copy wanting with required Fees/Stamps**

List of case record in 1 Sheet

Filing no.B.A.-8244/2020

Mohan Das

Versus The State of Jharkhand

Advocate for Petitioner

Mr. Prashant Kumar Rai

Defects

5. (e) Execution date and nomenclature of case/year are missing.
9. (i) Signature of Ld. Advocate is not appearing in page-1 , 7 & 8.
- (ii) Pagination may be done at the top of petition and Annexures.
- (iii) Columns in page-9 (additional page) may be properly filled up.
- (iv) Duly certified T/c of Annx.-1 may be filed.
- (v) Adhar card of the deponent is faint and unpaginated.
- (vi) 2<sup>nd</sup> page of the Imp. Order is not fairly legible.
- (vii) Indexing is incomplete.